

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES
LOK SABHA**

STARRED QUESTION NO:294
ANSWERED ON:15.03.2000
PRIME MINISTER ROZGAR YOJANA
BHAL CHANDRA YADAV;BRIJLAL KHABRI

Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:

- (a) the target set for the year 1999-2000 under the Prime Minister Rozgar Yojana;
- (b) the eligibility criteria fixed by the Government to be a beneficiary under Prime Minister Rozgar Yojana;
- (c) whether the Government propose to simplify the Scheme to cover more beneficiaries under the scheme;
- (d) if so, the details thereof;
- (e) whether the Government have received complaints from loan seekers under the Scheme during the last one year; and
- (f) if so, the action taken by Government on these complaints?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO RURAL INDUSTRIES

(SMT. VASUNDHARA RAJE)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT ATTACHED TO REPLY TO STARRED QUESTION No. 294 FOR REPLY ON 15.03.2000 IN THE LOK SABHA

- (a) The plan target for 1999-2000 under the Prime Minister's Rozgar Yojana is 2,20,000 educated unemployed youth (beneficiaries);
- (b) The statement indicating eligibility criteria laid down by the Government to be a beneficiary under the Prime Minister's Rozgar Yojana is at Annexure-I;
- (c)&(d) The parameters of the scheme have already been simplified to cover more beneficiaries under the Prime Minister's Rozgar Yojana. The simplification/modification in the scheme is a continuous process based on the interaction with the implementing agencies and the experience gained in the implementation of the scheme.
- (e) Yes, Sir;
- (f) All complaints received are taken up with the concerned authorities for corrective action.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NUMBER 294 TO BE ANSWERED
15.03.2000

ELIGIBILITY CRITERIA UNDER THE PRIME MINISTER'S ROZGAR YOJANA

- I. AGE
- (a) 18 to 35 years for all educated unemployed in the Country except for the North Eastern States.
 - (b) 18 to 40 years for all educated unemployed in the North Eastern States.
 - (c) 18 to 45 years: for Scheduled Caste/Scheduled Tribes, Ex-servicemen, Physically Handicapped And Women educated unemployed in the country.

II. EDUCATIONAL QUALIFICATIONS: VIII Passed. Preference will be given to those trained in any trade in Government recognised/

Approved institutions for a duration of at least
Six months.

III. FAMILY INCOME: Neither the income of the beneficiary along with
Spouse nor the income of parents of the
Beneficiaries should exceed Rs. 24,000/- per
annum.

FOR NORTH EASTERN STATES

Upto Rs. 40,000/- per annum.

IV. DEFAULTER: Should not be a defaulter to any nationalised
Bank/financial institution/cooperative bank.
Further a person already assisted under other
Subsidy, linked Government schemes would
Not be eligible under the Scheme.

V. RESIDENCY: Beneficiary should be the permanent resident
Of the area for at least three years.